

Annexure - 7

Name of the corporate debtor: Shipra Estate Limited
CIN No U70101DL1987PLC029594

Date of commencement of CIRP: 24-Jan-24

List of creditors as on 30-Nov-24

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable							
1	Income Tax Department	Central Govt	13-02-2024	16,85,58,871	10,18,31,554									6,67,27,317	-		
2	Income Tax - TDS Dept - Note 1	Central Govt	07-11-2024	1,09,04,833	-									-	1,09,04,833		
3	Punjab - GST Dept	State Govt	07-08-2024	4,67,058	4,67,058									-	-		
				17,99,30,762	10,22,98,612			-	-					-	-	6,67,27,317	1,09,04,833

Note 1 - Income Tax Department has filed a revised claim for Rs 1,09,04,833